

nt>

11.19 hrs

APPROPRIATION (NO. 3) BILL, 2004*

Title: Motion for introduction, consideration and passing of the Appropriation (No. 3) Bill. (Bill passed)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005."

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce** the Bill.

MR. SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI P. CHIDAMBARAM: Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005, be taken into consideration. "

The motion was adopted.

*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 25.8.2004.

**Introduced with the Recommendation of the President.

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 to 4 stand part of the Bill. "

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

MR. SPEAKER: The Minister may now move that the Bill be passed.

SHRI P. CHIDAMBARAM: Sir, I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed"

The motion was adopted.

...(Interruptions)

MR. SPEAKER: Extra exuberance is not necessary.

...(Interruptions)

SHRI ANIL BASU (ARAMBAGH): Sir, there is no criticism from the Treasury Benches...(*Interruptions*)

MR. SPEAKER: The House stands adjourned to meet tomorrow at 11 a.m.

11.21 hrs

The Lok Sabha then adjourned till Eleven of the Clock
on Thursday, August 26, 2004/Bhadrapada 4, 1926(Saka).
